Amount

34

States

securities of the State Government and bonds/debentures of State associated bodies in respect of the States of Maharashtra, Gujarat, West Bengal and Bihar were as follows:

SHIP S		outstanding (in Rs crores)
Maharashtra		 249.38
Gujarat		134 · 59
West Bengal		82.60
Bihar		40.97

(b) With reference to the size of the development schemes of the State Government and of the other State associated bodies, the concerned State Government, on the advice of the Reserve Bank of India and the Planning Commission, decides on the market borrowings. Thus, the subscription of the commercial banks to the market borrowings is circumscribed by the amount decided on the above basis.

## L.I.C, investment in backward areas ot Madhya Pradesh

- \*477. SHRI MAHENDRA BAHADUR SINGH: Will the Minister of FINANCE be pleased to state:
- (a) whether the Life Insurance Corporation proposes to invest more money in the backward areas of Madhya Pradesh; and
  - (b). if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SMT. SUSHILA ROHATGI): (a) and (b) While the LIC has budgetted to invest an amount of Rs. 13.75 crores in Madhya Pradesh for the year 1973-74, such investment is not specifically directed towards the backward areas of the State. But the backward areas are "bound to benefit to the extent that the State level agencies who receive the funds utilise them in the backward areas.

## Imposing of constraints on domestic consumption of selected goods

\*478. SHRI M K. MOHTA: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that Government propose to impose constraints on domestic consumption of certain selected goods with a view to building exportable surplus for increasing foreign exchange earnings; and
- (b) if so, whether any decision has been taken in this regard and what is its likely effect on the internal consumption of such goods?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) It is our policy to maintain a balance between the requirements of home market and the needs to earn foreign exchange through exports; in the light of this we examine, as a part of regular exercise, the necessity and the feasibility of imposing constraints on domestic consumption of selected items for promoting

(b) The case is continuously under review as the position in respect of supply and demand in domestic and foreign markets for the same keeps on shifting from time to time.

## Guidelines for grant of loans by public **Financial Institutions**

\*479. SHRI KOTA PUNNAIAH: DR. Z. A. AHMAD: SHRI KRISHAN KANT: SHRI A. G. KULKARNI: SHRI CHANDRA SHEKHAR: SHRI J. S. TILAK: SHRI KALI MUKHERJEE: SHRI GURMUKH SINGH MUSAFIR:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government have issued any guidelines to the nationalised banks and also to other public financial institutions regarding the credit policy to be followed by them; and
  - (b) if so, what are the details thereof?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) A statement is laid on the Table of the House. [See Appendix LXXXVI, Annexure No. 50].